

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5293
ANSWERED ON 05/04/2022

INCLUSION OF NEW WORK AND MANPOWER IN MGNREGS

5293. SHRI GANESH SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken measures to include new works and manpower in Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) from time to time;
- (b) if so, the steps taken to check the crop damage caused by stray animals to the farmers in the country;
- (c) whether the Government proposes to increase the capacity of sheds that have 100 bovine presently and if so, the details thereof;
- (d) whether the Government proposes to cover large cow sanctuaries and open areas, if so, the details thereof;
- (e) whether provision will be made in MGNREGS to set up a fodder and straw bank and if so, the details thereof; and
- (f) whether the Government is aware that the scheme of setting up a fodder and straw bank will be very beneficial in preventing the farmers who burn stubble which has an adverse effect on the environment and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. The core objective of the Scheme is to provide not less than 100 days of unskilled manual work as a guaranteed employment in a financial year to every household in rural areas as per demand, resulting in creation of productive assets of prescribed quality and durability.

As per Schedule -I of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), "works which are non-tangible, not measurable, repetitive such as, removing grass, pebbles, agricultural operations, shall not be taken up".

There are 262 permissible works under Mahatma Gandhi NREGA. Adding new works under Mahatma Gandhi NREGS is a regular exercise and new works are added on the basis of merit in alignment with focus and objectives of the Act.

(c) Construction of **cattle shelter** on community or individual land is permissible activity under the Scheme.

(d) to (f) No, Sir. As per the provisions of the Act, such activities are not permissible.
